

of the Silk and Art Silk Mills' Research Association, Bombay, for the year 1980-81 along with Accounts and the Audit Report thereon.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Silk and Art Silk Mills Research Association, Bombay, for the year 1980-81.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the report mentioned at (3) above.

[Placed in library See No. LT-4338/82].

#### NOTIFICATION UNDER NAVY ACT

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : I beg to lay on the Table a copy of the Notification No. S.R.O. 14(E) (Hindi and English versions) published in Gazette of India dated the 13th July, 1982, declaring service in Andaman and Nicobar Islands for a period of five years from the date of issue of Notification as active service within the meaning and for the purposes of the Navy Act, 1957, under section 185 of the said Act.

[Placed in the library See No. LT-4339/82].

#### ANNUAL REPORTS OF THE STATE BANK OF INDIA AND ITS SUBSIDIARY BANKS, REPORTS UNDER BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ACT, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

(1) A copy each of the Annual Reports (Hindi and English versions) of the State Bank of India and its subsidiary banks viz., State Bank of Bikaner and Jaipur, State Bank of Hyderabad, State Bank of Indore, State Bank of Mysore, State Bank of Patiala, State Bank of Saurashtra and State Bank of Travancore for the year ended the 31st December, 1981 along with

the Accounts and the Auditor's Report thereon.

[Placed in library. See No. LT-4340/82].

(2) A copy of the following Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 :—

(i) Report on the working and the activities of the Bank of India for the year ended 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

(ii) Report on the working and the activities of the Bank of India for the year ended 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

(iii) Report on the working and the activities of the Punjab National Bank for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

(iv) Report on the working and the activities of the Bank of Baroda for the year ended 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

(v) Report on the working and the activities of the United Commercial Bank for the year ended 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

(vi) Report on the working and the activities of the Canara Bank for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

(vii) Report on the working and the activities of the Bank of India for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

- (viii) Report on the working and the activities of the Dena Bank for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.
- (ix) Report on the working and the activities of the Syndicate Bank for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.
- (x) Report on the working and the activities of the Union Bank of India for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.
- (xi) Report on the working and the activities of the Allahabad Bank for the year ended the 31st December 1981 along with the Accounts and the Auditor's Report thereon.
- (xii) Report on the working and the activities of the Indian Bank for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.
- (xiii) Report on the working and the activities of the Bank of Maharashtra for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.
- (xiv) Report on the working and the activities of the Indian Overseas Bank for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

[Placed in library. See LT-4341/82]

(3) A copy each of the following Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980 :—

- (i) Report on the working and the activities of the Andhra Bank for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

- (ii) Report on the working and the activities of the Corporation Bank for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

- (iii) Report on the working and the activities of the New Bank of India for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

- (iv) Report on the working and the activities of the Oriental Bank of Commerce for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

- (v) Report on the working and the activities of the Punjab and Sind Bank for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

- (vi) Report on the working and the activities of the Vijaya Bank for the year ended the 31st December 1981 along with the Accounts and the Auditor's Report thereon.

[Placed in library. See No. LT-4342/82]

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Statement regarding Review by the Government on the working of the Oriental Fire and General Insurance Company Limited, New Delhi, for the year ended 31st December, 1981.

- (ii) Annual Report of the Oriental Fire and General Insurance Company Limited, New Delhi, for the year ended 31st December, 1981 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in library. See No. LT-4343/82]

(5) A copy of Notification No. G.S.R. 509(E) (Hindi and English versions) published in Gazette of India dated the 26th July, 1982 together with and explanatory memorandum making certain amendment to Notification No. G.S.R. 318(E) dated the 9th June, 1978 so as to enlarge the list of

materials allowed to be imported duty free against Advance Licences for execution of export orders, under section 159 of the Customs Act, 1962.

[Placed in library. See No. LT-4344/82]

(6) A copy of Notification No. G.S.R. 611 (Hindi and English versions) published in Gazette of India dated the 17th July, 1982 together with an explanatory memorandum extending the upper limit for qualifying for the concession of excise duty from three hundred sixty to five hundred seventy-five metric tonnes during a financial year, issued under the Central Excise Rules, 1944.

[Placed in library. See No. LT-4345/82]

ANNUAL REPORT OF AND REVIEW ON COTTON CORPORATION OF INDIA LTD., BOMBAY FOR 1980-81. REPORTS ETC. OF TEXTILE RESEARCH ASSOCIATIONS.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : I beg to lay on the Table.

(1) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Cotton Corporation of India Limited, Bombay, for the year 1980-81.

(ii) Annual Report of the Cotton Corporation of India Limited, Bombay, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4346/82]

(3) A copy each of the following papers (Hindi and English versions) :—

(a) (i) Annual Report of the Northern India Textile Research Association, Ghaziabad (Uttar Pradesh) for the period from November, 1979 to March, 1981 along with Audited Accounts.

(ii) Review by the Government on the working of the Northern India Textile Research Association, Ghaziabad (Uttar Pradesh) for the period from November, 1979 to March, 1981.

[Placed in library. See No. LT-4347/82]

(b) (i) Annual Report of the South India Textile Research Association, Coimbatore, for the year 1979-80 along with Audited Accounts.

(ii) Review by the Government on the working of the South India Textile Research Association Coimbatore, for the year 1979-80.

(c) (i) Annual Report of the South India Textile Research Association, Coimbatore, for the year 1980-81 along with Audited Accounts.

(ii) Review by the Government on the working of the South India Textile Research Association, Coimbatore, for the year 1980-81.

[Placed in library. See No. LT-4348/82]

(d) (i) Annual Report of the Bombay Textile Research Association, Bombay, for the year 1979-80 along with Audited Accounts.

(ii) Review by the Government on the working of the Bombay Textile Research Association, Bombay, for the year 1979-80.

(e) (i) Annual Report of the Bombay Textile Research Association, Bombay, for the year 1980-81 along with Audited Accounts.

(ii) Review by the Government on the working of the Bombay Textile Research Association, Bombay, for the year 1980-81.

[Placed in library. See No. LT-4349/82]

(ii) Review by the Government on dabad Textile Industry's Research Association, Ahmedabad, for the year 1979-80 along with Audited Accounts.

(ii) Review by the Government on the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 1979-80.